

(b) and (c) The details of number of employees who left service under the voluntary retirement scheme and the number of total employees as on October 1, 1992 are given below port-wise :-

| <i>Name of the port</i> | <i>Number of employees retired under voluntary retirement Scheme</i> | <i>Total No. of employees as on 1-10-92</i> |
|-------------------------|--|---|
| Bombay | 644 | 28060 |
| Calcutta | 1143 | 21987 |
| Cochin | 51 | 5719 |
| Kandla | Nil | 4781 |
| Madras | 668 | 11349 |
| Mormugao | Nil | 3838 |
| New Mangalore | Nil | 2592 |
| Paradip | Nil | 4577 |
| Tuticorin | Nil | 2378 |
| Visakhapatnam | 278 | 10974 |
| Jawaharlal Nehru | Nil | 1560 |

Assistance to Tamil Nadu by LIC

4200. DR. (SHRIMATI) K.S. SOUNDARAM: Will the Minister of FINANCE be pleased to state:

(a) the names of the projects in Tamil Nadu for which LIC has provided or propose to provide assistance during the current financial year; and

(b) the number and details of housing schemes taken up by LIC in the State during the last three years?

MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The project in which LIC is providing assistance in Tamil Nadu are Social Housing Schemes of the State Government, State Electricity Board; Water Supply & Sewerage Schemes, Tamil Nadu Co-operative Housing Federation Ltd., Tamil Nadu State Government loan, Tamil Nadu Electricity Board Bonds, and Tamil Nadu State Financial Corporation Bonds.

(b) LIC has taken up only one Policy-holders' Housing Scheme in Tamil Nadu so far. The land admeasuring about 12.4 acres was purchased from Tamil Nadu Housing Board, Madras, at the cost of Rs. 255 lakhs

THE MINISTER OF STATE IN THE

at Padi Eri, Marjyas in the year 1990. Construction of 50 buildings generating 800 residential flats under the Scheme is in progress. The built-up area of flats varies from 583 sq. ft. to 1000 sq. ft. The estimated cost of the project is about Rs. 22 crores. The project is likely to be completed by May 1993. The flats will be sold to policyholders at the price to be determined by LIC at that time.

Profit/Loss by CIL Subsidiaries

4201. SHRI ANANDRATNA MAURYA:
Will the Minister of COAL be pleased to

state:

(a) the profit or loss made by each subsidiary companies of Coal India Ltd. during 1991-92 and during first seven months of the current financial year; and

(b) the steps being taken to make these companies profitable?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Profits/losses of subsidiary companies of Coal India Limited during 1991-92 were as under :-

(Rs. in crores)

| <i>Company</i> | | <i>Profit (+)/Loss (-)</i> <i>(Before Coal Price Regulation Accounts)</i> |
|------------------|---|--|
| 1. | Eastern Coalfields Limited | (-) 326.39 |
| 2. | Bharat Coking Coal Limited | (-) 380.09 |
| 3. | Central Coalfields Limited | (+) 135.59 |
| 4. | Northern Coalfields Limited | (+) 339.47 |
| 5. | Western Coalfields Limited | (+) 13.37 |
| 6. | South Eastern Coalfields Limited | (+) 405.61 |
| 7. | Central Mine Planning & Design Institute Limited | (+) 2.12 |
| 8. | CIL (HQ)/Dankuni Coal Complex/ North Eastern Coalfield | (-) 22.61 |
| Total CIL | | (+) 167.07 |

The profit/loss figures for current year will be available only after the accounts are finalised and audited for the complete financial year 1992-93.

(b) Various steps taken to improve the

performance of these companies include the following :-

- (i) Increased production and productivity.